

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 05.02.2024

**Misc. Application No. 74 of 2024
And
Appeal No. 91 of 2024**

Ray Trading Pvt. Ltd. Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Suresh Gupta, Advocate with Mr. Prithvi Bhagat, Advocate for
the Appellant.

ORDER :-

1. Since the interim orders had been passed earlier in the similar appeals, the appellant is also entitled for the same relief. Considering this fact, the effect and operation of the impugned order is stayed till further orders. The stay application is disposed of.
2. List on February 16, 2024.

Ms. Meera Swarup
Technical Member

05.02.2024
PTM